

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.208- IA/753(AHM)2021  
in  
CP(IB) 271 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Acrow Construction Pvt Ltd & Ors  
V/s  
K G Corporation Ltd

.....Applicant

.....Respondent

**Order delivered on: 22/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv. a/w Mr. Saumitra  
Chaturvedi,  
For Secured Creditor : Mr. G Aniruth Purusothaman, Adv.

**ORDER**

**IA/753(AHM)2021**

Ld. Counsel for the applicant submitted that matter is pending before Hon'ble NCLAT, hence, seeks adjournment.

List for further consideration on 20.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**